



## **Central Administrative Tribunal Principal Bench, New Delhi**

C.P. No. 185/2021 in O. A. No. 996/2021

Thursday, this the 5<sup>th</sup> day of August, 2021

(Through Video Conferencing)

**Hon'ble Mrs. Manjula Das, Acting Chairman  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Rajesh Kumar Gupta  
s/o Shri Rajendra Prasad Gupta  
r/o Flat No.201, Plot No.100  
Tushar Apartment 16,  
Sahibabad, Ghaziabad,  
Uttar Pradesh – 201 005

... Applicant

(By Advocate : Ms. Vertika Sharma)

### **Versus**

1. Shri Manoj Ahuja,  
The Chairperson, CBSE  
Preet Vihar, Shikshan Kendra  
Delhi – 110 092
2. Mr. Anurag Tripathi,  
Secretary, CBSE, Preet Vihar, New Delhi
3. Mr. Sanjay Kumar  
Asst. Secretary  
Apar, CBSE, Preet Vihar,  
New Delhi

... Respondents

(By Advocate Mr. Anil Srivastava)

Item No.1

**ORDER (ORAL)****Mrs. Manjula Das, Acting Chairman:**

Learned counsel for petitioner seeks permission of this Tribunal to withdraw the C.P.

2. Permission is accorded and the C.P is accordingly dismissed.

**( A.K. Bishnoi )**  
**Member (A)**

**( Manjula Das )**  
**Acting Chairman**

**August 05, 2021**  
/pj/sunil/sd/rk/